NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL) **DESIGNATION**

SIGNATURE

REPRESENTATION BY WHOM

MOHAN PULICKKAL Adv. fr

S. Manjula Den, Ad Y
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ORDER

Shri Mohan Pulikkal, Counsel for Petitioner present. Ms. Manjula Devi, Counsel for Respondent also present and filed a set of documents in support of his case by serving copies to the other side. The matter is posted for final hearing. Put up on 22/2/2017 at 10.30. A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)